

ITEM NO.6

COURT NO.7

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 115/2022

NIKHIL UPADHYAY

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 16-09-2022 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HEMANT GUPTA
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s) Ms. Pinky Anand, Sr. Adv.
Mr. Gaurav Bhatia, Sr. Adv.
Mr. Ashwini Kumar Upadhyay, Adv.
Mr. Ashwani Kumar Dubey, AOR
Ms. Asha Upadhyay, Adv.
Ms. Sawdamini Sharma, Adv.
Ms. Asees Jasmine Kaur, Adv.
Mr. Shantanu Raj, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The learned senior counsel appearing for the petitioner seeks leave to withdraw this Writ Petition so as to avail such other remedy as may be available to the petitioner in accordance with law.

With liberty as above, the Writ Petition is dismissed as withdrawn.

(JAYANT KUMAR ARORA)
ASST. REGISTRAR-CUM-PS

(RENU BALA GAMBHIR)
COURT MASTER